



* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 7590/2020 & CM APPL. 25206/2020, 13980/2021, 25835/2021, 4347/2022

RAJIV BHASIN

..... Petitioner

Through: Mr. Wasim Ashraf and Mr. Ankit Chadha, Advocates.

versus

CENTRE FOR DEVELOPMENT

OF TELEMATICS & ORS. Respondents Through: Mr. Pragyan Sharma, Mr. Sandeep Chatterjee, Mr. S.K. Maurya and Mr. K. Sharma, Advocates for R-1. Mr. Ishaan Chawla, Advocate for R-2. Mr. Vijay Joshi and Mr. Shubham Chaturvedi, Advocates for R-3.

CORAM: HON'BLE MS. JUSTICE JYOTI SINGH

ORDER 03.03.2023

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\$~43

List on 02.05.2023.

JYOTI SINGH, J

MARCH 03, 2023/*rkp*